NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3354/2024 IN C.P. (IB)/681(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Jeetendra Rajpal Daryani**
IN THE MATTER OF
Shri. Kishore Bhagwandas Jeswani

Section: 60(5) U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 3354 of 2024:- None present for the Applicant. List this matter on **09.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT